

DIVISION BENCH  
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1471(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>SATISH CHANDRA SANWALKA &amp; ORS. VS TINPLATE DEALERS ASSOCIATION PVT. LTD &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerjee, Adv. ] For the Petitioners  
Ms. Sristi Burman Roy, Adv. ]  
Ms. Sraddha Deshmukh, Adv. ]  
Ms. Sweta Mohanty, Adv. ]

**ORDER**

1. Ld.Sr. Counsel/Counsel for the petitioner present.
2. When this matter was taken up for hearing, none appears on behalf of the Respondent.
3. Await presence of Respondent.
4. Post the matter on **09/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**